

**Policy Regarding Registration of Re-rolling Mills of Iron**

731. SHRI NARENDRA SINGH : Will the Minister of STEEL AND MINES be pleased to state :

(a) the policy laid down and followed in respect of registration of re-rolling mills of iron which have been set up after the report of the Technical Committee ; and

(b) the names of the re-rolling mills which have been registered subsequent to the report of the Technical Committee either for only statistical purposes or for allotting quota of billets ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) : (a) Steel re-rolling mills are sanctioned industrial licences or registered in accordance with the policy of industrial licences in force. Currently, units whose value of machinery and equipment is less than Rs. 7.5 lakhs will be registered as Small Scale Units with the Directorates of Industries. Those whose assets are less than Rs. 1 crore and who fulfil certain other conditions will be registered by the Iron and Steel Controller for statistical purposes. The remaining units will have to apply for industrial licence.

This record of capacity for purposes of industrial licensing does not, however, automatically entitle units for registration as billet re-rollers. New units are not generally registered as billet re-rollers after the report of Technical Committee in line with their recommendations.

(b) the information is being collected and will be placed on the Table of the House.

**Re-rolling Mills of Iron listed by Technical Committee**

732. SHRI NARENDRA SINGH : Will the Minister of STEEL AND MINES be pleased to state the number of re-rolling mills of iron, State-wise, which were listed by the Technical Committee and were thus categorised as registered re-rolling mills and considered eligible for billet quota ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) : The

number of re-rollers recommended by the "Technical Committee on Assessment of Re-Rolling capacity" for release of steel billets *vide* their report dated July, 1966 is indicated State-wise below :

S. No.	Name of State/ Union Territory	No. of billet re-rollers
1.	Andhra Pradesh	3
2.	Assam	1
3.	Bihar	3
4.	Gujarat	3
5.	Jammu & Kashmir	1
6.	Kerala	2
7.	Madras	4
8.	Madhya Pradesh	3
9.	Maharashtra	11
10.	Mysore	3
11.	Orissa	1
12.	Punjab	6
13.	Rajasthan	1
14.	Uttar Pradesh	12
15.	West Bengal	18
16.	Delhi	6
17.	Goa	1
Total :		79

**Criticism of Indo-Soviet Treaty by Pakistan**

733. SHRI B. K. DASCHOWDHURY : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Pakistan criticized Indo-USSR friendship treaty and alleged that India would now feel encouraged to intensify its provocative activities against Pakistan ; and

(b) if so, the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Government have seen reports to this effect.

(b) Government have made it clear that the Indo-Soviet treaty is a Treaty of peace.